

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Sri Textile Erode Pvt Ltd

MAIN PETITION NUMBER : CP/1009/IB/2018

(IA/MA) APPLICATION NUMBERS
IA/377(CHE)/2023; IA/378(CHE)/2023

ORDER

Present: Ld. Counsel Shri. P K Paneer Selvam for the Applicant.

Ld. Counsel Shri. Surendra Kumar for the Respondent.

Ld. Counsel for the Applicant submits that there are two orders from Hon'ble High Court which are to be placed on record.

In this case, pleadings in both the applications are complete.

List this application for final hearing on **07.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)